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O.A.227/93 Date: 30-4-93

Mr. Saxena for the applicant and
Mr. R.K. Shetty for the respondents.

Respondents to file their reply
six within four weeks. Rejoinder
if any within two weeks. Keep the
case for AH on 9-7-93.

M.Y.
(M.Y. PRIOLKAR)
M(A)

M.S.
(M.S. DESHPANDE)
VC

MP NO. 426 /93
For Amendment
Filed on 25/6/93

Shri
14/6/93

OA. NO. 227/93

Dated: 25.6.93

Shri S.P. Saxena for the applicant.
Shri R.K. Shetty for the respondents.
Respondents to file reply to the
application for condonation of delay
within four weeks.
S.O. to 2.8.93.

M.S. Deshpande
(M.S. USHA SAVARA)
M (A)

M.S.
(M.S. DESHPANDE)
V.C.

OA. NO. 227/93

Dated: 2.8.93

Heard Shri S.P. Saxena for the
applicant and Shri R.K. Shetty for the
respondents.

Shri Shetty opposes the applica-
tion for condonation of delay. Nothing
has been stated in para 2 of the applica-
tion for condonation of delay regard-
ing the condition of the applicant
between 16.1.1990 when the appellate
order was passed and the date of filing
of the application, i.e. 18.2.1993.
The application is too vague to be
entertained and it is dismissed.

M.Y.
(M.Y. PRIOLKAR)
M (A)

M.S.
(M.S. DESHPANDE)
V.C.

order/Judgement 2/8/93
to Applicant/Respondent(s)
on 19/6/93